

Name of the Corporate Debtor: BREMELS RUBBER INDUSTRIES PRIVATE LIMITED; Date of Commencement of CIRP: 26-09-2025; List of Creditors as on: 06-02-2026; Name of IP: Mr. Hari Babu Thota; Process Number: 1; Last 5 digit of registration number: 10225

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	650167923	1	608914206	84.55	0	0	41253717	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	183611	1	183611	0.03	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	132803491	15	111073728	15.42	0	2899869	18829894	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		17	783155025	17	720171545	100.00	0	2899869	60083611	